

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
LOK SABHA  
UNSTARRED QUESTION NO 4749  
TO BE ANSWERED ON 24.03.2021**

**Allocation of Coal Mines to Private Sector**

**4749. SHRI CHUNNI LAL SAHU:  
SHRI MOHAN MANDAVI:**

Will the Minister of *COAL* be pleased to state:

- a. the total number of allocations of coal mines in the private sector, company wise, year-wise, and State-wise;
- b. whether the process of the allocation of mines stated above and the process of allocation of 214 cancelled mines are different;
- c. if so, the details of the short comings noticed;
- d. if not, whether the Government is considering to cancel the said allocation; and
- e. if so, the details thereof?

**ANSWER  
MINISTER OF COAL, MINES & PARLIAMENTARY AFFAIRS  
(SHRI PRALHAD JOSHI)**

- a. 42 coal mines have been allocated to Private Sector under Coal Mines (Special Provisions) Act, 2015 (CMSP Act, 2015) and Mine and Mineral (Development & Regulation) Act, 1957 (MMDR Act, 1957). The list of mines may be found in the **Annexure** enclosed.
- b. Yes Sir. Under Coal Mine Nationalisation Act, 1973 the coal blocks were allotted through Screening Committee constituted for screening proposals for allocation of coal/lignite blocks for manufacture of iron/steel, captive production of power and production of cement in the public/private sector.

Whereas the allocation of 204 coal mines de-allocated by Hon'ble Supreme Court is now made through transparent & competitive bidding mechanism to private sector under the provisions of the Coal Mines (Special Provisions) Act, 2015 and Rules made thereunder.

- c. No short-comings have been noticed so far.
- d. No, Sir. Government is not considering the cancellation of said allocation.
- e. Does not arise in view of reply above.

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**Annexure**

<b>COAL MINES ALLOCATED TO PRIVATE SECTOR</b>					
<b>S.No</b>	<b>Coal Mine</b>	<b>Allocate</b>	<b>State</b>	<b>Date of Allocation</b>	<b>Allocated under CMSP/MMDR Act</b>
1	Chotia	BHARAT ALUMINIUM COMPANY LTD	Chhatisgarh	23.03.2015	CMSP Act 2015
2	Gare Palma IV-4	HINDALCO INDUSTRIES LIMITED	Chhatisgarh	23.03.2015	CMSP Act 2015
3	Gare Palma IV-5	HINDALCO INDUSTRIES LIMITED	Chhatisgarh	23.03.2015	CMSP Act 2015
4	Gare-Palma Sector-IV/8	AMBUJA CEMENTS LIMITED	Chhatisgarh	22.04.2015	CMSP Act 2015
5	Gare-Palma-IV/1	Jindal Power Limited	Chhatisgarh	08.03.2021	CMSP Act 2015
6	Gare-Palma-IV/7	SARDA ENERGY AND MINERALS LIMITED	Chhatisgarh	08.03.2021	CMSP Act 2015
7	Dumri	HINDALCO INDUSTRIES LIMITED	Jharkhand	22.04.2015	CMSP Act 2015
8	Ganeshpur	GMR Chhattisgarh Energy Limited	Jharkhand	22.04.2015	CMSP Act 2015
9	Jitpur	Adani Power Limited	Jharkhand	22.04.2015	CMSP Act 2015
10	Kathautia	HINDALCO INDUSTRIES LIMITED	Jharkhand	23.03.2015	CMSP Act 2015
11	Lohari	ARAANYA MINES PRIVATE LIMITED	Jharkhand	22.04.2015	CMSP Act 2015
12	Meral	Trimula Industries Limited	Jharkhand	22.04.2015	CMSP Act 2015
13	Moitra	JSW STEEL LIMITED	Jharkhand	22.04.2015	CMSP Act 2015
14	Chakla	Hindalco Industries Limited	Jharkhand	03.03.2021	CMSP Act 2015
15	Rajhara North (Central & Eastern)	Fairmine Carbons Private Limited	Jharkhand	03.03.2021	CMSP Act 2015
16	Urma Paharitola	Aurobindo Reality And Infrastructure Private Limited	Jharkhand	03.03.2021	CMSP Act 2015
17	Gondulpara	Adani Enterprises Limited	Jharkhand	08.03.2021	CMSP Act 2015
18	Amelia North	Jaiprakash Power Ventures Limited	Madhya Pradesh	23.03.2015	CMSP Act 2015
19	Bicharpur	UltraTech Cement Limited	Madhya Pradesh	23.03.2015	CMSP Act 2015
20	Sial Ghoghri	RELIANCE CEMENT COMPANY PRIVATE LIMITED	Madhya Pradesh	23.03.2015	CMSP Act 2015
21	Bikram	Birla Corp. Ltd	Madhya Pradesh	10.02.2020	CMSP Act 2015
22	Brahampuri	Birla Corp. Ltd	Madhya Pradesh	10.02.2020	CMSP Act 2015
23	Sahapur West	Sarda Energy And	Madhya	03.03.2021	CMSP Act

		Minerals Limited	Pradesh		2015
24	Urtan North	JMS Mining Private Limited	Madhya Pradesh	03.03.2021	CMSP Act 2015
25	Sahapur East	Chowgule And Company Private Limited	Madhya Pradesh	03.03.2021	CMSP Act 2015
26	Dhirauli	Stratatech Mineral Resources Private Limited	Madhya Pradesh	03.03.2021	MMDR Act 1957
27	Urtan	JMS Mining Private Limited	Madhya Pradesh	03.03.2021	MMDR Act 1957
28	Bandha	EMIL Mines And Mineral Resources Limited	Madhya Pradesh	03.03.2021	MMDR Act 1957
29	Belgaon	Sunflag Iron and Steel Company Limited	Maharashtra	23.03.2015	CMSP Act 2015
30	Marki Mangli III	B.S. Ispat Limited	Maharashtra	17.04.2015	CMSP Act 2015
31	Marki Mangli-I	Topworth Urja and Metals Ltd	Maharashtra	30.09.2015	CMSP Act 2015
32	Nerad Malegaon	INDRAJIT POWER PRIVATE LIMITED	Maharashtra	22.04.2015	CMSP Act 2015
33	Marki Mangli-II	Yazdani International Private Limited	Maharashtra	03.03.2021	CMSP Act 2015
34	Takli-Jena-Bellora (North) & Takli-Jena-Bellora (South)	Aurobindo Reality And Infrastructure Private Limited	Maharashtra	03.03.2021	CMSP Act 2015
35	Talabira-I	GMR Chhattisgarh Energy Limited	Odisha	23.03.2015	CMSP Act 2015
36	Jamkhani	Vedanta Ltd	Odisha	10.02.2020	CMSP Act 2015
37	Radhikapur (West)	Vedanta Limited	Odisha	03.03.2021	CMSP Act 2015
38	Radhikapur (East)	EMIL Mines And Mineral Resources Limited	Odisha	03.03.2021	CMSP Act 2015
39	Ardhagram	OCL IRON AND STEEL LTD	West Bengal	14.07.2016	CMSP Act 2015
40	Trans Damodar	THE DURGAPUR PROJECTS LIMITED	West Bengal	23.03.2015	CMSP Act 2015
41	Sarisatolli	CESC Limited	West Bengal	23.03.2015	CMSP Act 2015
42	Jaganathpur B	Powerplus Traders Pvt. Ltd	West Bengal	13.02.2020	CMSP Act 2015